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Irregularities in Protocol Division of Ministry

376. SHRI D. RAJA:

SHRI R.C. SINGH:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that there had been irregularities in the protocol

division of the Ministry involving buying of sub-standard gifts at inflated costs for presenting it to foreign dignitaries by the President, Prime Minister and other highranking officials;

- (b) if so, the details thereof;
- (c) whether any inquiry has been conducted into the matter; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) and (b) It came to the notice of the Ministry in May 2011 that some of the gifts being procured by the Protocol Division of the Ministry were not of the desired quality and specification,

(c) and (d) A preliminary inquiry was conducted into the matter by the Ministry which could not establish *prima facie* any involvement or complicity of officials of the Ministry. A detailed investigation into the matter has thereafter been entrusted to the Central Bureau of Investigation (CBI).

Development in Maldives

- 377. SHRI RAJKUMAR DHOOT: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
 - (a) whether Government has watched the recent development in Maldives;
 - (b) if so, the details thereof; and
- (c) the diplomatic and other actions Government has taken to safeguard the Indian interests in this strategically important neighborhood of the country?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) to (c) The Government has been closely monitoring the recent developments in Maldives. In a statement issued on 7th February 2012, Government highlighted that the transfer of power to a new President was an internal matter to be resolved by the Maldivians in a peaceful and democratic manner. During a telephonic conversation with the President of Maldives on 8th February 2012, the Prime Minister conveyed that India had always stood ready to provide any support or assistance that the people of the Maldives might require. In his message, the Prime Minister, inter alia, conveyed that India and Maldives shared a common destiny and had common security interests, and that India was committed to working with the Government in Maldives to further enhance close bilateral cooperation to mutual benefit and for the continued security, progress and prosperity of the two countries. On his part, the President of Maldives reaffirmed the special and close ties that Maldives has with India and said that he was committed to upholding the Constitution of that country and the rule of law. India has remained closely engaged in efforts to promote peace and stability in Maldives. The Special